

Through FAX

(J.H.C.Sch. 1-7)

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From :
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand,
Ranchi.

File No. XIX (6)/1 /13-14/Appt.
Letter No. /Appt.
Dated: September, 2014

Sub. :- Regarding nomination for attending two days Refresher Training Course scheduled to be held on **06th and 07th September, 2014** at Judicial Academy, Jharkhand, Ranchi.

To,

- (1.) **All the Principal District & Sessions Judges** of the State of Jharkhand including the Principal Judicial Commissioner, Ranchi.
- (2.) **All the Principal Judges, Family Court** of Bokaro / Chaibasa / Chatra / Daltonganj / Deoghar / Dhanbad / Dumka / Garhwa / Giridih / Gumla / Hazaribagh / Jamshedpur / Jamtara / Koderma / Pakur / Ranchi and Sahebganj Judgeships.

Sir,

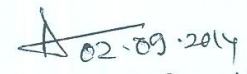
I am directed to inform that the Court has been pleased to nominate you to attend two days Refresher Training Course on "**Preparation of Budget, Relevant Provisions of Treasury Code and Jharkhand Financial Rules**" scheduled to be held on **06th and 07th September, 2014** at Judicial Academy, Jharkhand, Ranchi and direct you to report to the Judicial Academy Jharkhand, Ranchi on 06th September, 2014 at 9:30 A.M. in proper dress. The Provision for the stay of the outstation participants have been made in A.T.I. Hostel (Swarnrekha) from the evening of 05th September, 2014 till the morning of 08th September, 2014.

This is for your information and needful.

Yours faithfully,
Sd/-A.K.Choudhary
Registrar General

Memo No. 10394-96 -Appt. dated Ranchi the 02nd September, 2014

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi, for information with reference to his letter No. 345/JAJ dated 02.09.2014 / the Member Secretary, JHALSA, Ranchi for information and the C.P.C., e-Courts Project, J.H.C., Ranchi and the Deputy Registrar (Protocol), J.H.C. Ranchi for getting up-load the letter on the Court's Website.


02.09.2014
Registrar General